

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11309 of 2013-DB

[Arising out of Order-in-Original/Appeal No 54-DEMAND-2012 dated 19.02.2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Arcelor Mittal Nippon Steel India Limited

.... Appellant

27 Km, Surat Hazira Road, Hazira, SURAT,
GUJARAT-394270

VERSUS

Commissioner of Central Excise & ST, Vadodara

.... Respondent

1st Floor, Central Excise Building,
Race Course Circle, Vadodara, Gujarat-390007

APPEARANCE :

Shri Ramnath Prabhu & Ms. Dimple Gohil, Advocates for the Appellants
Shri Prabhat K. Rameshwaram, Addl. Commissioner for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING/ DECISION: 27.06.2023

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
11308 of 2013.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

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